

OFFICE OF DISTRICT & SESSIONS JUDGE, TARN TARAN
ORDER

In continuation of this office order bearing endst. no. 857/EB dated 19.06.2020 and in view of the directions issued by Hon'ble Punjab and Haryana High Court vide order bearing no. 24/RG/Spl./Misc./dated 10.06.2020, in order to start the fresh filing of non-urgent cases in a phased and staggered manner, it is hereby ordered that fresh filing of non-urgent cases in this Sessions Division shall take place as per following details till further orders:

Sr. no.	Case type (Category wise)	Day	Remarks
1.	Challans (IPC & Act), NDPS Act (Small quantity).	-	Not more than 10 each per day, before the duty officer and of those Police Stations only which are allotted to the concerned Duty Officer.
2.	Summary Challans.	-	Before Chief Judicial Magistrate, Tarn Taran when he is on duty (He may retain in his Court or may transfer to other competent Court)
3.	Cases under NDPS Act.	-	Not more than 10 each per day, before the duty officer and of those Police Stations only which are allotted to the concerned Duty Officer.
4.	Other Act Cases (PC Act, Electricity Act, SC/ST Act etc.)	Every working day	Not more than 10 each per day.

All the Officers/Officials/Advocates attending the office/court shall strictly adhere to Government and health Advisories/guidelines issued from time to time. They shall compulsorily take all precautionary measures to maintain safe social distancing and use the masks, hand sanitizers etc. The Officers shall ensure that there is no overcrowding in their respective courts and Advocates shall co-operate in reducing the foot-fall in the courts.

Handwritten Signature
District & Sessions Judge,
Tarn Taran

Endst. no 866/EB Dated 22/6/20

- Copy forwarded for information and necessary action to:
1. All the Judicial Officers posted in Sessions Division Tarn Taran.
 2. The Senior Superintendent of Police, Tarn Taran.
 3. The Superintendents, Central Jail, Amritsar and Sub-Jail, Patti.
 4. The District Attorney, Tarn Taran.
 5. The Presidents, Bar associations, Tarn Taran, Patti and Khadur Sahib.
 6. The System Officer of this Office to upload the order on the official website.

Handwritten Signature
District & Sessions Judge,
Tarn Taran